

# ORISSA HIGH COURT

## FILING REPORT AS ON :20/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000006/2023	MALATI MAJHI VS ANURAG PATTANAYAK	AUROVINDA MOHANTY VS	// ()
2	BLAPL/0002025/2023	BIKRAM MOHARANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP LOCK /310 /2022 () //
3	BLAPL/0002026/2023	SRIPATI MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /52 /2023 () //
4	BLAPL/0002027/2023	GAGAN BIHARI NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /4 /2023 () //
5	BLAPL/0002028/2023	NIRANJAN SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	TIRTOL /266 /2020 () //
6	BLAPL/0002029/2023	SAGAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /503 /2022 () //
7	BLAPL/0002030/2023	PITAMBAR RANA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MUNIGUDA /191 /2022 () //
8	BLAPL/0002031/2023	SIBA SAHOO @ SIBA PRASAD SAHOO VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	LAXMISAGAR P.S. /10 /2023 () //
9	BLAPL/0002032/2023	SANKARSAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /351 /2022 () //
10	BLAPL/0002033/2023	UTTAM GOCHHAYAT VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	MARKAT NAGAR /189 /2022 () //
11	BLAPL/0002034/2023	PADMANAVA PANDA VS STATE OF ODISHA	UMAKANTA BARIK VS	GOLAMUNDA /200 /2022 () //

# ORISSA HIGH COURT

## FILING REPORT AS ON :20/02/2023

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12	BLAPL/0002035/2023	SASHI MUNA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	TUSRA /0131 /2022 () //
13	BLAPL/0002036/2023	JALANDHAR ADBANG VS STATE OF ODISHA	TRILOCHAN NANDA VS	// /0 () //
14	BLAPL/0002037/2023	SUKANTA BEHERA VS STATE OF ODISHA	SATYABRATA RATH VS	DELANGA /140 /2014 () //
15	BLAPL/0002038/2023	GAYA PRASAD PATEL VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	TUSRA /0209 /2022 () //
16	BLAPL/0002039/2023	GOPAL JANI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JEYPORE TOWN /288 /2022 () //
17	BLAPL/0002040/2023	HANDI MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /9 /2023 () //
18	BLAPL/0002041/2023	MANABAD RANDHARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /13 /2020 () //
19	BLAPL/0002042/2023	HARI KEMADU VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /207 /2022 () //
20	BLAPL/0002043/2023	BIJAYA DIGAL VS STATE OF ODISHA	MAHES DAS VS	PURUNAKATAK /55 /2022 () //
21	BLAPL/0002044/2023	AMIR KUMAR NAYAK VS STATE OF ODISHA	MAHES DAS VS	// /0 () //
22	BLAPL/0002045/2023	BIKASH KUMAR BHUYAN VS STATE OF ODISHA	ANIRUDHA DAS VS	EOW,BHUBANESWAR /2 /2017 () //
23	BLAPL/0002046/2023	SHYAMA @ SAMAL @ KAILASH SAHU	JAGABANDHU SAHU	BIJEPUR /204 /2022

## ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002047/2023	SAGAR KAHALI @ BABU	PIYUSH KUMAR MISHRA	MADHUPATNA /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002048/2023	JAVED MAHAMMAD	SK. ZAFARULLA	BISSAMCUTTACK /34 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002049/2023	PRAKASH MEHER	DIPAK RANJAN MISHRA	GOLAMUNDA /132 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002050/2023	DAMBARUDHAR DAS@ DASH	B.C.GHADEI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002051/2023	PARSURAM KINCHOY	JUGALA KISHORE PANDA	PAPERMETLA P.S. /14 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002052/2023	AMIT BARIHA	SURYAKANTA DWIBEDI	KHAPRAKHOL /191 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002053/2023	HADIBANDHU BHOI	DURLLABHA RANJAN MISHRA	BOUDH /73 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002054/2023	RAMANA PANGI	PRANAB KUMAR DAS	KALIMELA /207 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002055/2023	SK. SIRAJ ALLI @ MANTRI @ SIRAJ ALLI	JYOTIRMAYA SAHOO	TANGI (KHURDA) /452 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002056/2023	R.SANTOSH KUMAR DORA	MANORANJAN PADHY	BOIPARIGUDA /186 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002057/2023	SUGYAN BHOI @ SUGYANI BHUE @ BARIHA	SURYAKANTA DWIBEDI	KHAPRAKHOL /191 /2022
		VS	VS	()

## ORISSA HIGH COURT

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35	BLAPL/0002058/2023	STATE OF ODISHA PADLAM SISA VS	RAJIB LOCHAN PATTNAIK VS	// / /0 ()
36	BLAPL/0002059/2023	STATE OF ODISHA RANJAN BISHOYI VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (KODALA) /2 /2023 ()
37	BLAPL/0002060/2023	STATE OF ODISHA KHETRAMANI ROHIDAS@ MOTU VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA SADAR /44 /2022 ()
38	BLAPL/0002061/2023	STATE OF ODISHA BASANTA DIGAL @ DOLIA VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /42 /2022 ()
39	BLAPL/0002062/2023	STATE OF ODISHA AJAY PATRA @ BUMBA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /262 /2022 ()
40	BLAPL/0002063/2023	STATE OF ODISHA BASANTI DAS VS	DURGA PRASAD PRADHAN VS	// PIRAHAT P.S /196 /2022 ()
41	BLAPL/0002064/2023	STATE OF ODISHA DEBADATTA KANHAR VS	AMITAV TRIPATHY VS	// PHIRINGIA /39 /2022 ()
42	BLAPL/0002065/2023	STATE OF ODISHA SARAT KARKARIA VS	PANCHANAN PANIGRAHI VS	// CHANDILI /93 /2022 ()
43	BLAPL/0002066/2023	STATE OF ODISHA AMULYA PRADHAN VS	SURYA KANTA DWIBEDI VS	// PHIRINGIA /120 /2022 ()
44	BLAPL/0002067/2023	STATE OF ODISHA MANOJ PRAMANIK @ PARAMANIK VS	PRAVASH CHANDRA JENA VS	// BARIPADA TOWN /50 /2023 ()
45	BLAPL/0002068/2023	STATE OF ODISHA SANTOSH KUMAR SWAIN VS STATE OF ODISHA	PARTHA MUKHERJI VS	// S.P.(CID-CRL),CUTTACK /17 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0002069/2023	PRASANNA BISOI VS STATE OF ODISHA	S.S.RAY (2) VS	SHERAGADA /99 /2021 () //
47	BLAPL/0002070/2023	RAJESH @ RAHUL @ SANJEEB PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KANDHEIGOLE /84 /2018 () //
48	BLAPL/0002071/2023	NARESH MUNDA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	RENGALI /164 /2022 () //
49	BLAPL/0002072/2023	RAMESH KUMAR NAYAK VS STATE OF ODISHA	NITYANANDA MOHANTY VS	KEONJHAR SADAR /563 /2021 () //
50	BLAPL/0002073/2023	BICHI @ BICHITRA ROUT VS STATE OF ODISHA	DEVASHIS PANDA VS	BRAHMAGIRI /43 /2019 () //
51	BLAPL/0002074/2023	PHULADHAR KHILA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	ORKEL /237 /2021 () //
52	BLAPL/0002075/2023	CHITARANJAN JENA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KANDHEIGOLE /147 /2021 () //
53	BLAPL/0002076/2023	NETRANANDA SAHU VS STATE OF ODISHA	DEVASHIS PANDA VS	NAWAPARA /17 /2020 () //
54	BLAPL/0002077/2023	RAJESH @ RAHUL @ SANJEEB PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	REAMAL /87 /2018 () //
55	BLAPL/0002078/2023	RAJESH @ RAHUL @ SANJEEB PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KANDHEIGOLE /110 /2018 () //
56	BLAPL/0002079/2023	NARAYAN SAGRI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	SEMILLIGUDA /50 /2021 () //
57	BLAPL/0002080/2023	RAJESH @ RAHUL @ SANJEEB PRADHAN	SURYA KANTA PRADHAN	KANDHEIGOLE /124 /2018

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002081/2023	PARAMESWAR MUNDA	RAJIV KU. MAHANTA	KATARBAGA /141 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002082/2023	NARENDRA KUMAR JHADIA@AGASTI JHADIA	UMAKANTA BARIK	JAIPATNA /373 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002083/2023	MITU @ DIPUN DHALA	PAJIT KUMAR PRADHAN	ANGUL SADAR PS /29 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0002084/2023	DAMBARUDHAR@RIPUDHAR PUNJI	DEBABRATA DASH	JAIPATNA /186 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002085/2023	LAKHAN HANTAL	PRANAB KUMAR DAS	KALIMELA /207 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002086/2023	MADHABANANDA NAIK@TULU SINGH	DEBABRATA DASH	TURUMUNGA /139 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0002087/2023	SANTOSH KUMAR BHOLA	RAMANTA MISHRA	CYBER CRIME AND ECONOMIC OFFENCES /65 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0002088/2023	NIROJ@NEERAJ SHARMA	CHITTARANJAN SWAIN	POTTANGI /89 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0002089/2023	SANA PANGI	RAJIB LOCHAN PATNAIK	MUDULIPODA /18 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0002090/2023	SK.KOUSAR ALI	BISHNU PRASAD PRADHAN	SPL.TASK FORCE /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0002091/2023	SURAJ PRASAD	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /394 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0002092/2023	STATE OF ODISHA BIJAY MOHANTY VS	PRAVASH CHANDRA JENA VS	// FATEGARH /188 /2022 ()
70	BLAPL/0002093/2023	STATE OF ODISHA PRADEEP KUMAR PAHADSINGH VS	MITHUN DAS VS	// TOMANDO /297 /2022 ()
71	BLAPL/0002094/2023	STATE OF ODISHA SUBHAM KUMAR ROUT VS	DEEPAK RANJAN PARIDA VS	// /0 ()
72	CMAPL/0000134/2023	STATE OF ODISHA SANGRAM KESHARI VS	DAYANANDA MOHAPATRA VS	// // ()
73	CMAPL/0000135/2023	BARIPADA MUNICIPALTY AJAY KUMAR AGRAWAL VS	KOUSIK ANANDA GURU VS	// // ()
74	CMAPL/0000136/2023	STATE OF ODISHA SAROJ KUMAR MOHAPATRA VS	SHASHI BHUSAN JENA VS	// // ()
75	CMAPL/0000137/2023	STATE OF ODISHA M/S.AAKASH DEEP MOTORS PVT.LTD. VS	ADV. VS	// // ()
76	CMAPL/0000138/2023	STATE OF ODISHA SHYAM SUNDAR MALLICK VS	ADV. VS	// // ()
77	CMAPL/0000139/2023	STATE OF ODISHA SANTOSH KUMAR ROUT VS	BHABANI PRASAD MOHANTY VS	// // ()
78	CMAPL/0000140/2023	PRINCIPAL CHIEF COMMNR. OF INCOME TAX,ODISHA SANTOSH KUMAR ROUT VS	BHABANI PRASAD MOHANTY VS	// // ()
79	CMAPL/0000141/2023	PRINCIPAL CHIEF COMMNR. OF INCOME TAX SANTOSH KUMAR ROUT VS	BHABANI PRASAD MOHANTY VS	// // ()
		PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX ODISHA,BBSR		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMAPL/0000142/2023	SANTOSH KUMAR ROUT VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	BHABANI PRASAD MOHANTY VS	// 0 //
81	CMAPL/0000143/2023	SANTOSH KU.ROUT VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,RAJASWA VIHAR,BHUBANESWAR	BHABANI PRASAD MOHANTY VS	// 0 //
82	CMP/0000185/2023	SRI SRI RAVI SHANKAR VIDYA MANDIR, DHENKANABHISHEK DASH VS MADHABA BEHERA	VS VS	// 0 //
83	CMP/0000186/2023	SAROJINI PALAI @ PALEI VS SATYABHAMA LENKA	JAYADEBA BEHERA VS	// 0 //
84	CMP/0000187/2023	ARDHENDU SEKHAR RATHA VS MAHANLAL AGARWAL	SUDEEP KUMAR SARANGI VS	// 0 //
85	CMP/0000188/2023	ARDHENDU SEKHAR RATHA VS SANKARLAL AGARWAL	SUDEEP KUMAR SARANGI VS	// 0 //
86	CMP/0000189/2023	LIPSSA PADHI @ HOTA VS SACHIDANANDA PADHI	ABHILASH MISHRA VS	// 0 //
87	CMP/0000190/2023	ANIL KUMAR NAYAK VS SANTOSH KUMAR DAS	AMIT PRASAD BOSE VS	// 0 //
88	CONTC/0001170/2023	BHAGABAN MAHAPATRA VS JYOTI PRAKASH MISHRA,DIRECTOR OF ELEMENTARY EDU.	ADV. VS	// 0 //
89	CONTC/0001171/2023	DR.RAJAT MOHANTY VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
90	CONTC/0001172/2023	HRUDANANDA PATI VS BISWANATHA TARAI,DEO,KHURDA	MANAS PATI VS	// 0 //
91	CONTC/0001173/2023	HARA PANCHABIHAR	ADV.	//



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		VS	VS	0
92	CONTC/0001174/2023	DR. UMAKANTA SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, BBSR PADMA CHANDRA PANDA	ADV.	//
		VS	VS	0
93	CONTC/0001175/2023	NIKUNJA BIHARI DHAL,SECY. TO GOVT.,ENERGY DEPT. REENABALA PARIDA	ADV.	//
		VS	VS	0
94	CONTC/0001176/2023	BIJAYA KETAN UPADDHYAYA, I.A.S. CHARANESWAR DOMB	ADV.	//
		VS	VS	0
95	CONTC/0001177/2023	RAJENDRA KUMAR PATTNAIK,OAS(SAG) DILLIP KUMAR SAMAL	ADV.	//
		VS	VS	0
96	CONTC/0001178/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. NARAYAN CHANDRA PURI	ADV	//
		VS	VS	0
97	CONTC/0001179/2023	BISHNUPADA SEHTI, I.A.S. KISHORE KUMAR PRADHAN	ADV.	//
		VS	VS	0
98	CONTC/0001180/2023	DR. MONA SHARMA,IAS NALINEE PARUA	ADV.	//
		VS	VS	0
99	CONTC/0001181/2023	SANDEEP KU. MOHANTY, EXE.ENGNR., MINOR IRIGN. DEPT. BRAJA KISHORE SWAIN	PRASANTA KUMAR SAHOO	//
		VS	VS	0
100	CONTC/0001182/2023	BISHNUPADA SETHI,IAS PUSPALATA NAYAK	ADV	//
		VS	VS	0
101	CONTC/0001183/2023	SABITRI PANDA, INSPECTOR IN CHARGE BASUDEVPUR POLICE STATION, BHADRAK CHINMAYA MALLICK	ADV.	//
		VS	VS	0
102	CONTC/0001184/2023	SANJAY KUMAR SINGH,PRINCIPAL SECY.,RURAL DEVELOPMENT DEPT. GIRIJA BHOOSAN RATH	ANUP KUMAR BOSE	//
		VS	VS	0

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		ASWATHY S., COMMNR. CUM SECY., S AND ME DEPT.		//
103	CONTC/0001185/2023	JAYANTI MANGARAJ VS	PRADEEP KUMAR MOHAPATRA - 3 VS	// 0
104	CONTC/0001186/2023	PURNA CHANDRA SETHI MADHUSUDAN BEHERA VS	SATYAJIT BEHERA VS	// // 0
105	CONTC/0001187/2023	PRATAP CHANDRA DAS DHANIA BENIA VS	ADV VS	// // 0
106	CONTC/0001188/2023	ASWATHY.S, I.A.S. MAMATA MALIK VS	ADV VS	// // 0
107	CONTC/0001189/2023	ASWATHY.S, I.A.S. DURYODHAN PADHAN VS	ADV VS	// // 0
108	CONTC/0001190/2023	ASWATHY.S, I.A.S. JAYASMITA JENA VS	ADV VS	// // 0
109	CONTC/0001191/2023	ASWATHY.S, I.A.S. REBATI MALLICK VS	ADV VS	// // 0
110	CONTC/0001192/2023	ASWATHY.S, I.A.S. SAMADU GOND VS	ADV VS	// // 0
111	CONTC/0001193/2023	ASWATHY.S, I.A.S. ARJUN BARIK VS	ADV VS	// // 0
112	CONTC/0001194/2023	ASWATHY.S, I.A.S. GANESH KUMAR VS	ADV VS	// // 0
113	CONTC/0001195/2023	ASWATHY.S, I.A.S. LAXMIDHAR TUDU VS	ADV VS	// // 0
		ASWATHY.S, I.A.S.		//

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114	CONTC/0001196/2023	PRAFULLA KUMAR TANDI VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
115	CONTC/0001197/2023	JADUMANI HATI VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
116	CONTC/0001198/2023	MADHUSUDAN SA VS SARBESHWAR JAL, O.A.S.	ADV VS	// 0 //
117	CONTC/0001199/2023	PUNYATOYA CHAKRA VS ASHISH THAKARE, I.A.S.	SATYABRATA SATAPATHY VS	// 0 //
118	CONTC/0001200/2023	DR. NARAYAN PADHY VS BISHNUPADA SETHI, PRINCIPAL SECY., HIGHER EDUCATION DEPT.	ADV VS	// 0 //
119	CONTC/0001201/2023	ADARSHA DURGABATI RASTRABHASA VIDYALAY VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
120	CONTC/0001202/2023	BENUDHAR ROUT VS ABILASH G., I.P.S.	ADV VS	// 0 //
121	CONTC/0001203/2023	TIRTHABASI BAG VS ABILASH G., I.P.S.	ADV VS	// 0 //
122	CONTC/0001204/2023	SANJAY KUMAR BRAHMA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
123	CONTC/0001205/2023	KISHOR KUMAR ROUT VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
124	CONTC/0001206/2023	MAHADEV PANDA VS SHALINI PANDIT, COMMNR. CUM SECY., H AND FW DEPT.	ADV VS	// 0 //
125	CONTC/0001207/2023	MAHADEV PANDA	ADV	//

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		VS	VS	()
126	CONTC/0001208/2023	SHALINI PANDIT, COMMNR. CUM SECY., H AND FW DEPT. RAMESH CHANDRA ROUL	ADV	//
		VS	VS	()
127	CONTC/0001209/2023	ASWATHY S, I.A.S. MANAGING COMMITTEE OF THE WELFARE, SCHOOLS FOR THE BLIND, BALASORE		//
		VS	VS	()
128	CONTC/0001210/2023	TARUN TAPAN PRAHARAJ, DISTRICT SOCIAL SECURITY OFFICER, BALASORE SANJAY KUMAR ROUT	ADV	//
		VS	VS	()
129	CONTC/0001211/2023	MANAS RANJAN TRIPATHY, TAHASILDAR, MAHAKALPADA AJAYA KUMAR SAMAL	SHARMISTHA SAMAL	//
		VS	VS	()
130	CRLA/0000210/2023	ASWATHY S, I.A.S. DINABANDHU MAHARANA @ DANDU	ARUN KUMAR NAYAK	ODAGAON /124 /2019
		VS	VS	()
131	CRLA/0000211/2023	STATE OF ODISHA REENA SAHU	SATYABRATA PANDA	JAGDALPUR /94 /2017
		VS	VS	()
132	CRLA/0000212/2023	STATE OF ODISHA PADMAN BARIHA	JAGABANDHU SAHU	PADAMPUR /154 /2020
		VS	VS	()
133	CRLA/0000213/2023	STATE OF ODISHA SHIVA @ GURUCHARAN SINGH	DIPAK RANJAN MISHRA	CHANDUA /20 /2018
		VS	VS	()
134	CRLA/0000214/2023	STATE OF ODISHA ALOK @ CHITTARANJAN PRADHAN	AMITAV TRIPATHY	KHANDAPARA /219 /2018
		VS	VS	()
135	CRLA/0000215/2023	STATE OF ODISHA KRUSHNA CHANDRA BEHERA	SANTOSH KUMAR MAHANTY	BERHAMPUR SADAR /422 /2022
		VS	VS	()
136	CRLA/0000216/2023	STATE OF ODISHA KALU CHARANA GOUDA	SANJAYA NARAYAN SAHOO	//0
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLA/0000217/2023	STATE OF ODISHA ARUNA GOUD VS	JNYANANANDA PANDA VS	// NARLA /256 /2021 ()
138	CRLA/0000218/2023	STATE OF ODISHA SIBARAM PRADHAN VS	MANAS RANJAN MOHAPATRA VS	// BOLAGARH P.S. /25 /2023 ()
139	CRLMC/0000925/2023	STATE OF ODISHA SHANKAR SINGH VS	CHITTA RANJAN SAHU VS	// SAMBALPUR TOWN /392 /2022 ()
140	CRLMC/0000926/2023	STATE OF ODISHA RANJAN DAS VS	BIDYADHAR MANSINGA VS	// MAHILA P.S. BUXIBAZAR /29 /2017 ()
141	CRLMC/0000927/2023	STATE OF ODISHA DOLAMANI SAHU VS	MANAS KUMAR CHAND VS	// AMBABHONA /65 /2020 ()
142	CRLMC/0000928/2023	STATE OF ODISHA SK. AJMUL HAK VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /613 /2021 ()
143	CRLMC/0000929/2023	STATE OF ODISHA DINESH KUMAR TIWARI VS	MANAS KUMAR CHAND VS	// KOMNA PS /186 /2013 ()
144	CRLMC/0000930/2023	STATE OF ODISHA BYOMOKESH KHATUA@BEMA VS	ANIRUDHA DAS VS	// MANAMUNDA /97 /2021 ()
145	CRLMC/0000931/2023	STATE OF ODISHA GOPAL KRISHNA DAS VS	TRILOCHAN NANDA VS	// BOLANGIR TOWN /151 /2014 ()
146	CRLMC/0000932/2023	STATE OF ODISHA ALLADA PARASANT KUMAR@A.PRASANT KUMAR S.S.RAY (2) VS	VS VS	// GUNUPUR /12 /2023 ()
147	CRLMC/0000933/2023	STATE OF ODISHA DANIEL KHORA VS	ARIJEET MISHRA VS	// KUNDRA /114 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0000934/2023	KAILASH CHETTY VS STATE OF ODISHA	ARIJEET MISHRA VS	KAKIRIGUMMA /67 /2017 () //
149	CRLMC/0000935/2023	MADHULITA KANUNGO@PATTANAIAK VS STATE OF ODISHA	BHAGABAN BEHERA VS	/ /0 () //
150	CRLMC/0000936/2023	BIBHUTI BHUSANA SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BADAMBADI /57 /2017 () //
151	CRLMC/0000937/2023	NABAGHANA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAIKERA /78 /2021 () //
152	CRLMC/0000938/2023	DR.SWASTIK PRIYADARSAN SATPATHY VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	/ /0 () //
153	CRLMC/0000939/2023	GOURANGA MALLICK VS STATE OF ODISHA	BISWA BHUSAN DAS VS	CHOUDWAR /539 /2022 () //
154	CRLMC/0000940/2023	SUSHIL KUMAR NAYAK,OFS 1 VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	/ /0 () //
155	CRLMC/0000941/2023	DR.SWASTIK PRIYADARSAN SATPATHY VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	/ /0 () //
156	CRLMC/0000942/2023	RAJKUMAR CHOUDHURY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /17 /2023 () //
157	CRLMC/0000943/2023	DEBADUTTA PARIDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	JHARSUGUDA /51 /2022 () //
158	CRLMC/0000944/2023	TAPAN KUMAR SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	BIRMAHARAJPUR /22 /2010 () //
159	CRLMC/0000945/2023	MANORANJAN DASH	PABITRA KUMAR NAYAK	BRAHMANITARANG /51 /2017

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0000946/2023	SUDHIR KUMAR PANDA	DAYANANDA MOHAPATRA	BHADRAK RURAL /92 /2020
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0000947/2023	RUDRA NARAYAN SAHU	DEVASHIS PANDA	KHANDAGIRI P.S. /154 /1996
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0000948/2023	AKSHAY KHANDELWAL	DEVASHIS PANDA	LAXMISAGAR P.S. /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0000949/2023	SIBA PRASAD SAHOO	SARATHI JYOTI MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0000950/2023	SUMITRA MANGESH MISHRA	SMITA RANJAN PATANAIAK	BHADRAK RURAL /447 /2019
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0000951/2023	GOBINDA SETHI	SUNIL KUMAR PANDA	DHENKANAL TOWN /586 /2022
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0000952/2023	BHOLANATH BAG	BIKRAM CHANDRA GHADEI	KHARIAR /248 /2014
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0000953/2023	SK.MUKTAR ALLI	KALPATARU MISHRA	JAGATPUR /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0000954/2023	ANSAR@SK. ANSARUDDIN	DHANANJAYA NAYAK	GOBINDAPUR /74 /2019
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0000955/2023	AJIT NAYAK	SUBODH KUMAR MOHANTY	NABARANGAPUR TOWN /284 /2016
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0000956/2023	BIRENDRA SAHU@BIRENDRA KUMAR SAHU	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0000957/2023	STATE OF ODISHA ATANU KUMAR PATRA VS	SUKANTA KUMAR NAYAK VS	// BHADRAK TOWN /371 /2022 ()
172	CRLMC/0000958/2023	STATE OF ODISHA TARAKANTA MISHRA VS	SMITA RANJAN PATANAIAK VS	// BHADRAK RURAL /447 /2019 ()
173	CRLMC/0000959/2023	STATE OF ODISHA RAJESH KUMABHAR VS	SUSANTA KUMAR TRIPATHY VS	// BELPARA /195 /2021 ()
174	CRLMC/0000960/2023	STATE OF ODISHA MUNA@SANJAY KUMAR SAMANTARAY VS	SMRUTI RANJAN MOHAPATRA VS	// S.P.(CID-CRL),CUTTACK /61 /2012 ()
175	CRLMC/0000961/2023	STATE OF ODISHA BEDANTA KUMAR JENA@BIKI VS	ABHAYA KUMAR PARIDA VS	// DELANGA /174 /2021 ()
176	CRLMC/0000962/2023	STATE OF ODISHA GAJENDRA NAYAK VS	BIDYALOK MOHAPATRA VS	// SORO /186 /2002 ()
177	CRLMC/0000963/2023	STATE OF ODISHA BIBEKANANDA SAHU VS	AMIT KUMAR NATH VS	// CHHENDIPADA /63 /2014 ()
178	CRLMC/0000964/2023	STATE OF ODISHA DIBYANSHU PRASAD DAS VS	DEBASNAN DAS VS	// MALGODOWN /121 /2020 ()
179	CRLMC/0000965/2023	STATE OF ODISHA NIMAI CHARAN SAHU VS	SANJIB KUMAR BHANJADEO VS	// BARIPADA TOWN /146 /2013 ()
180	CRLMP/0000351/2023	STATE OF ODISHA RAJU KHAN VS	PRADEEP KUMAR MALLIK VS	// / /0 ()
181	CRLMP/0000352/2023	STATE OF ODISHA KHUSNARA BEGUM DEBENDRA KAR VS	BHARAT JALLI VS	// / /0 ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	CRLMP/0000353/2023	RAJENDRA KUMAR BADAJENA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	//0 0 //
183	CRLMP/0000354/2023	ARNAPURNA PATRA@ANNAPURNA PATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	//0 0 //
184	CRLMP/0000355/2023	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	//0 0 //
185	CRLMP/0000356/2023	SUJEET PRIYADARSHI DAS VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	//0 0 //
186	CRLMP/0000357/2023	SAANVI SINGH VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	//0 0 //
187	CRLMP/0000358/2023	KUMUDA PRADHAN VS STATE OF ODISHA	MANORANJAN PADHI VS	//0 0 //
188	CRLMP/0000359/2023	ANAND KUMAR VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	//0 0 //
189	CRLMP/0000360/2023	MADHUMITA NAYAK @ NAIK VS STATE OF ODISHA	MITHUN DAS VS	//0 0 //
190	CRLMP/0000361/2023	DEBENDRA KUMAR JENA VS STATE OF ODISHA	CHITTA RANJAN DASH VS	//0 0 //
191	CRLMP/0000362/2023	SHYAM BHOI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 0 //
192	CRLMP/0000363/2023	SUMANTA KUMAR SWIAN VS STATE OF ODISHA		//0 0 //
193	CRLMP/0000364/2023	SK.ABDUL DAYAN	SATYAJIT MOHAPATRA	//0

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0000365/2023	SARBARI RANJANA SAMANTARAY	SAMIR KUMAR MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0000366/2023	MAMITA GURU	BISWAJIT RANJAN TRIPATHY	//0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLREV/0000088/2023	DAMODAR BEJ	DEVASHIS PANDA	GHASIPURA /188 /2018
		VS	VS	()
		STATE OF ODISHA		//
197	CRLREV/0000089/2023	BASANTA DASH @ BASANTA KUMAR DASH	ARJUNA CHARANA BEHERA	//0
		VS	VS	()
		AMULYA PANDA		//
198	CRLREV/0000090/2023	SATYAJIT ROUT @ PECHA	DURGA PRASAD DHAL	BAISINGA /405 /2022
		VS	VS	()
		STATE OF ODISHA		//
199	CRLREV/0000091/2023	PINTU @ CHITTARANJAN DORA	BHARAT BHUSAN ROUSTRAY	BANTALA /298 /2021
		VS	VS	()
		STATE OF ODISHA		//
200	CRP/0000007/2023	PREETAM KUMAR SWAIN	S.SATYAKAM	//
		VS	VS	()
		BHAGIRATHI ROUT		//
201	FAO/0000094/2023	MANAGER IN CHARGE, M/S. NATIONAL INSURANCE	SUBRAT SATPATHY	//
		VS	VS	()
		NIRAKARA LENKA		//
202	FAO/0000095/2023	THE MANAGER, THE NEW INDIA ASSURANCE CO. LTD	BOY DASMOHAPATRA	//
		VS	VS	()
		SURESH CHANDRA BEHERA		//
203	FAO/0000096/2023	THE REGIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD	BOY DASMOHAPATRA	//
		VS	VS	()
		ABHAYA KUMAR ROUT		//
204	FAO/0000097/2023	LAKSHMAN SAHOO	ANANGA KUMAR OTTA	//
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	FAO/000098/2023	UNION OF INDIA JAGABANDHU TARAI VS	ANANGA KUMAR OTTA VS	// // ()
206	FAO/000099/2023	UNION OF INDIA GAYADHAR JENA VS	B.N.MOHANTY VS	// // ()
207	MACA/0000138/2023	DY. SUPTD. OF POLICE, ECONOMIC OFFENCES WING, BBSR. SONALI MOHANTY VS	KAPILA CHARAN NAYAK VS	// // ()
208	MACA/0000139/2023	SUJIT KUMAR SWAIN DIVISIONAL MANAGER, DO-II, M/S. NATIONAL INSURANCE COMPANY LTD. VS	RANJAN GHATAI DAS VS	// // ()
209	MACA/0000140/2023	PABITRA MOHAN PRADHAN SRIRAM GENERAL INSURANCE COMPANY LTD. VS	ADAM ALI KHAN VS	// // ()
210	MACA/0000141/2023	DIJABAR MUDULI NARENDRA MAHARANA VS	DEBASISH PATNAIK VS	// // ()
211	MATA/0000057/2023	THE MANAGER, AMR CONSTRUCTION(GSTIN.0) MADHUCHANDA SAHU VS	GYANALOKA MOHANTY VS	// // ()
212	MATA/0000058/2023	ASISH KUMAR SAHU MADHUSMITA SAHOO @ LIPI VS	SANATAN DAS VS	// // ()
213	RPFAM/0000052/2023	NAGABHUSAN NAYAK@NAGESWAR NAYAK LAXMIDHAR KAR VS	PRATAP CHANDRA MISHRA VS	// // ()
214	RPFAM/0000053/2023	SASHMITA MOHANTY RANJUSHREE ROUT VS	J.K.MISHRA (2) VS	// // ()
215	RPFAM/0000054/2023	DEBAKANTA MOHAPATRA MAUSUMI @ MOUSUMI MOHANTY VS	DILLIP KUMAR ROUT VS	// // ()
		SAROJ PATTNAIK		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	RSA/000064/2023	SUDARSAN PATRA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
217	RSA/000065/2023	KAMALA NAYAK VS SUSANTA KUMAR BARIK	MAHESWAR MOHANTY VS	// 0 //
218	RSA/000066/2023	ADHIKARI PRADHAN VS RAHASA PADHAN	JASHOBANTA DASH VS	// 0 //
219	RSA/000067/2023	CHINTAMANI BEHERA VS SRIDHAR BEHERA	SARAT KUMAR BEHERA VS	// 0 //
220	RSA/000068/2023	MANDADRI SIMANCHAL VS MANDADRI RAJKA @ ADIGA	SANJAY KUMAR PATTANAİK VS	// 0 //
221	RVWPET/000048/2023	M/S SAI KRIPA REAL ESTATE PVT. LTD. VS SURENDRA KUMAR DAS	ADV. VS	// 0 //
222	SAO/000002/2023	RAJANI DAS VS PRADIPTA SATPATHY	NIROD KUMAR SAHU VS	// 0 //
223	TRP(C)/000073/2023	LEETA NAYAK VS PRASANTA KUMAR BARIK	RAMAKANTA SAHOO VS	// 0 //
224	TRPCRL/000014/2023	RAMA CHANDRA SINGH VS PURNIMA SINGH@PATRA	GYANENDRA CHANDRA SWAIN VS	//0 0 //
225	WA/0000299/2023	RABINARAYAN DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
226	WA/0000300/2023	STATE OF ODISHA VS RAMESH CHANDRA DEHURY	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
227	WA/0000301/2023	ADDL CHIEF SECRETARY, WATER RESOURCES DEPT.	SURYA NARAYAN PATNAİK	//

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
228	WA/0000302/2023	KHAGESWAR JENA STATE OF ODISHA	SANDEEP PARIDA,SR.S.C(S AND ME)	//
		VS	VS	0
229	WA/0000303/2023	BINOD BIHARI PRADHAN STATE OF ODISHA	SANDEEP PARIDA, SR. S.C.(S AND ME)	//
		VS	VS	0
230	WA/0000304/2023	RASHMITA TRIPATHY NAKSHETRAMALA KHOSLA	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
231	WA/0000305/2023	STATE OF ODISHA STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	0
232	WA/0000306/2023	CHAKRADHAR PRADHAN STATE OF ODISHA.	HARMOHAN DHAL,AGA	//
		VS	VS	0
233	WA/0000307/2023	JAGANNATH PRUSTY STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A	//
		VS	VS	0
234	WA/0000308/2023	KUNALATA NAYAK STATE OF ODISHA	SAROJKANTA SAMAL,AGA	//
		VS	VS	0
235	WA/0000309/2023	TANU CHANDRA NAIK STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
236	WA/0000310/2023	SWAGAT PRADHAN PRAFULLA CHANDRA DAS	BISHNUBRATA SINGH	//
		VS	VS	0
237	WA/0000311/2023	PARBATI @PADA MOHAKUD STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
238	WA/0000312/2023	GANGADHAR ROUSTRAY STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WA/0000313/2023	RAJESH KUMAR BEHERA STATE OF ODISHA VS	MANOJ KU KHUNTIA,A.G.A VS	// // ()
240	WA/0000314/2023	SUDHANSU MOHAN GHADEI STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA,A.G.A VS	// // ()
241	WA/0000315/2023	AKSHAYA KUMAR PARIDA STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
242	WA/0000316/2023	JAYANTA KUMAR JENA SOLI @ SULACHANA JENA VS	D.C.SWAIN VS	// // ()
243	WA/0000317/2023	C.E.O., NESCO. STATE OF ODISHA VS	MANOJ KU KHUNTIA VS	// // ()
244	WA/0000318/2023	BISHNU CHARAN SAHOO STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
245	WA/0000319/2023	ROHIT KUMAR DANDASENA STATE OF ODISHA VS	MANOJ KU KHUNTIA,A.G.A VS	// // ()
246	WA/0000320/2023	TAPAN KUMAR SAHOO STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
247	WP(C)/0005115/2023	MANOJ KUMAR SAHU LAMBODAR NAYAK VS	KODANDA KUMAR BHUYAN VS	// // ()
248	WP(C)/0005116/2023	STATE OF ODISHA RANJAN KUMAR DAS VS	PRAKASH KUMAR ROUT VS	// // ()
249	WP(C)/0005117/2023	STATE OF ORISSA BOROGNA SREERAM VS	RAJJEET ROY VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0005118/2023	DR.KISHORE CHANDRA BEHERA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
251	WP(C)/0005119/2023	JAYA PRAKASH MOHANTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
252	WP(C)/0005120/2023	KRUPASINDHU SAHU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
253	WP(C)/0005121/2023	SRIKANTA DALEI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
254	WP(C)/0005122/2023	LAXMIDHAR BISWAL VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
255	WP(C)/0005123/2023	AVIRAM MOHAPATRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
256	WP(C)/0005124/2023	FAKIR CHARAN NAYAK VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
257	WP(C)/0005125/2023	SANJAY KUMAR SARANGI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
258	WP(C)/0005126/2023	ARUN KUMAR ROUT VS ADDL. CHIEF SECY. TO GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
259	WP(C)/0005127/2023	UGRESAN MAJHI VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
260	WP(C)/0005128/2023	ADITYA KUMAR PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
261	WP(C)/0005129/2023	GOUTAM KUMAR PANDA	MANAS PATI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0005130/2023	CHAMRU MAJHI	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0005131/2023	BHAGABAN SAHU	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0005132/2023	MITRA PODA	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0005133/2023	SHANTILATA PANIGRAHI	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0005134/2023	BHUBAN MAJHI	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0005135/2023	MUNA SAMANTRAY	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0005136/2023	PRITAM KUMAR PATRA	DEBENDRA MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0005137/2023	JAYASHREE PANIGRAHI	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0005138/2023	RAJESWARI EKKA	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0005139/2023	M/S. SATYASAI CONSTRUCTION, JAJPUR	KISHORE KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0005140/2023	M/S. SATYASAI CONSTRUCTION, JAJPUR	KISHORE KUMAR JENA	//
		VS	VS	0



**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0005141/2023	STATE OF ODISHA M/S. SATYASAI CONSTRUCTION, JAJPUR VS	KISHORE KUMAR JENA VS	// // 0
274	WP(C)/0005142/2023	STATE OF ODISHA PRAMUKHA BISHI VS	SURENDRA KUMAR GARTIA VS	// // 0
275	WP(C)/0005143/2023	COLLECTOR, SUBARNAPUR RABI NARAYAN ROUL VS	SIDHESWAR MALLIK VS	// // 0
276	WP(C)/0005144/2023	STATE OF ODISHA DROUPADI KHATUA VS	JAYDEEP PAL VS	// // 0
277	WP(C)/0005145/2023	STATE OF ODISHA DWAIPAYAN PATTANAİK VS	SASWATI MOHAPATRA VS	// // 0
278	WP(C)/0005146/2023	STATE OF ODISHA SWAPNA RANI PATTANAİK VS	NIHAL RATH VS	// // 0
279	WP(C)/0005147/2023	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	NIHAL RATH VS	// // 0
280	WP(C)/0005148/2023	STATE OF ODISHA UMESH CHANDRA DASH VS	SAMEER KUMAR DAS VS	// // 0
281	WP(C)/0005149/2023	STATE OF ODISHA DOLAMANI SAHU VS	MANAS KUMAR CHAND VS	// // 0
282	WP(C)/0005150/2023	STATE OF ODISHA BHAGIRATHI RAY VS	PARTHA SARATHI NAYAK VS	// // 0
283	WP(C)/0005151/2023	STATE OF ODISHA SUMAN PRIYADARSINI DAS VS	DAYANIDHI MOHANTY VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0005152/2023	NANDA KISHORE TIBERIWAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
285	WP(C)/0005153/2023	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
286	WP(C)/0005154/2023	SABITRI PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA SATAPATHY VS	// 0 //
287	WP(C)/0005155/2023	M/S. JAGANNATH CONSTRUCTION (PARTNERSHIP FIRM) BODHA CHANDRA NAYAK VS STATE OF ODISHA	BODHA CHANDRA NAYAK VS	// 0 //
288	WP(C)/0005156/2023	GANESWAR MOHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA SATAPATHY VS	// 0 //
289	WP(C)/0005157/2023	SURESH CHANDRA PRADHAN VS PNB HOUSING FINANCE LTD., DELHI	RAMDAS ACHARY VS	// 0 //
290	WP(C)/0005158/2023	ARUN KUMAR DAS VS UNION OF INDIA	JYOTIRMAY GUPTA VS	// 0 //
291	WP(C)/0005159/2023	ALEKHA CHANDRA PRUSTY VS STATE OF ODISHA	SUBASH CHANDRA SATAPATHY VS	// 0 //
292	WP(C)/0005160/2023	PRAVATI MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA SATAPATHY VS	// 0 //
293	WP(C)/0005161/2023	JAYADEV SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
294	WP(C)/0005162/2023	SUBASINI MOHANTY VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
295	WP(C)/0005163/2023	RAJANI KANTA SETHY	SUKANTA KUMAR DALAI	//

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0005164/2023	PRATAP KUMAR MAHARANA	ADHIRAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0005165/2023	BALARAM PAIKRAY	BIJAY KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0005166/2023	BIRA KISHORE NAYAK	MOHIT AGARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0005167/2023	RAHUL JENA	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
		SUJATA BISWAL		//
300	WP(C)/0005168/2023	KUMAR SAMBHAB DEY	DEBABRAT RATH	//
		VS	VS	0
		MD, ORISSA STATE CO OPERATIVE BANK LTD., BBSR		//
301	WP(C)/0005169/2023	BINAPANI RANA	GOPAL CHARAN MOHANTY	//
		VS	VS	0
		THE COLLECTOR, JAJPUR		//
302	WP(C)/0005170/2023	PHULARANI DAS	GOPAL CHARAN MOHANTY	//
		VS	VS	0
		THE COLLECTOR, JAJPUR		//
303	WP(C)/0005171/2023	BINOD BIHARI SWAIN	RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0005172/2023	MANOJA KUMAR BARAL	SUBRATA MISHRA	//
		VS	VS	0
		RADHA SHYAM BARAL		//
305	WP(C)/0005173/2023	SABYASACHI MAHAKUL	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0005174/2023	KAMALAKANTA DHADA	MANOJ KUMAR MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	WP(C)/0005175/2023	STATE OF ODISHA PRAMODINI DASH VS	AUROVINDA MOHANTY VS	// // ()
308	WP(C)/0005176/2023	STATE OF ODISHA PRASAD KUMAR DHAL VS	SUSANTA KUMAR BARAL VS	// // ()
309	WP(C)/0005177/2023	STATE OF ODISHA BHAWANI SANKAR PRASAD MISHRA VS	PRASANTA KUMAR MISHRA VS	// // ()
310	WP(C)/0005178/2023	STATE OF ODISHA RATNAKAR BEHERA VS	SUSANTA KUMAR BARAL VS	// // ()
311	WP(C)/0005179/2023	STATE OF ODISHA SUBHAKANTA SWAIN VS	PRASANTA KUMAR MISHRA VS	// // ()
312	WP(C)/0005180/2023	STATE OF ODISHA BIJAY KUMAR SAHOO VS	TANMAY MISHRA VS	// // ()
313	WP(C)/0005181/2023	TPCODL, BBSR KISHOR CHANDRA DALBEHERA VS	PRASANTA KUMAR MISHRA VS	// // ()
314	WP(C)/0005182/2023	STATE OF ODISHA GIRIJA PRASAD NAHAK VS	SIBA PRASAD PATI VS	// // ()
315	WP(C)/0005183/2023	STATE OF ODISHA KANCHAN KUMAR BARIK VS	SIBA PRASAD PATI VS	// // ()
316	WP(C)/0005184/2023	STATE OF ODISHA PRASANNA KUMAR SWAIN VS	SIBA PRASAD PATI VS	// // ()
317	WP(C)/0005185/2023	STATE OF ODISHA M/S DIPTI RANJAN MOHAPATRA, NAYAGARH VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// // ()

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0005186/2023	M/S BHAGABAN PATRO, KORAPUT VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS PRASANTA KUMAR SATAPATHY	// 0 //
319	WP(C)/0005187/2023	BHARAT SAMASI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS BHABANI PRASAD MOHANTY	// 0 //
320	WP(C)/0005188/2023	M/S BHAGABAN PATRO, KORAPUT VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS ARJUNA CHARANA BEHERA	// 0 //
321	WP(C)/0005189/2023	NETRAMANI ROUT VS PNB, GANJAM	ARJUNA CHARANA BEHERA VS ARUN KUMAR PATRA	// 0 //
322	WP(C)/0005190/2023	BISHNU CHARAN BISOI VS STATE OF ODISHA	ARUN KUMAR PATRA VS NIHAR RANJAN MOHANTY	// 0 //
323	WP(C)/0005191/2023	SMRUTI RANJAN MOHANTY VS THE COMMISSIONER OF GST, ODISHA	NIHAR RANJAN MOHANTY VS DEEPAK KUMAR MOHAPATRA	// 0 //
324	WP(C)/0005192/2023	INDRAJIT KUMAR GUPTA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS BIDYALOK MOHAPATRA	// 0 //
325	WP(C)/0005193/2023	DR. PRAMOD KUMAR ACHARYA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS ASHOK KUMAR ROUT	// 0 //
326	WP(C)/0005194/2023	KALYANI SATAPATHY VS R.T.O.BARAGARH	ASHOK KUMAR ROUT VS DEEPAK KUMAR MOHAPATRA	// 0 //
327	WP(C)/0005195/2023	SAURAV BISWAJIT NAYAK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS DEBASHIS PATTANAİK	// 0 //
328	WP(C)/0005196/2023	NITYANANDA MOHANTY VS STATE OF ODISHA	DEBASHIS PATTANAİK VS MADAN MOHAN SWAIN	// 0 //
329	WP(C)/0005197/2023	MANJU BEHERA	MADAN MOHAN SWAIN	//

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0005198/2023	MINAKHI SAHOO	Suraj Mohanty	//
		VS	VS	0
		PRASANTA KUMAR SAHOO		//
331	WP(C)/0005199/2023	SAWMYADIP CHAKRABRATI	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0005200/2023	ANIRUDHA GHUSI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		MCL, BURLA		//
333	WP(C)/0005201/2023	PRAMILA MAHAPATRA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		THE MD, INDUSIND BANK LTD.,CHENNAI		//
334	WP(C)/0005202/2023	GOPAL KRUSHNA GOUDA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0005203/2023	SWAPNA BHAIASAL	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		MCL, BURLA		//
336	WP(C)/0005204/2023	SATYAJIT SENAPATI	ANJAN KUMAR BISWAL	//
		VS	VS	0
		AO AND CHIEF MANAGER, BANK OF BARODA, CUTTACK		//
337	WP(C)/0005205/2023	KISHORE CHANDRA SAHU	SUVENDU KUMAR RAY	//
		VS	VS	0
		PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK		//
338	WP(C)/0005206/2023	KHETRAMANI PATEL	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		MCL, BURLA		//
339	WP(C)/0005207/2023	KARTIK CHANDRA BEHERA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		BM, CANARA BANK, JAGATSINGHPUR		//
340	WP(C)/0005208/2023	ANANTARAM TRIPATHY	MIHIR KANTA RATH	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	WP(C)/0005209/2023	STATE OF ODISHA M/S KCS PVT. LTD., BBSR VS BANKING OMBUDSMEN, BBSR	SUVENDU KUMAR RAY VS	// // 0 //
342	WP(C)/0005210/2023	BHAGABAN BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
343	WP(C)/0005211/2023	AJAYA MAHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
344	WP(C)/0005212/2023	BHAGABAN BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
345	WP(C)/0005213/2023	SAMBIT KUMAR GOUDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
346	WP(C)/0005214/2023	CHHETAMBAR BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
347	WP(C)/0005215/2023	RUDRA NARAYAN MOHANTY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
348	WP(C)/0005216/2023	FATIK BALA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
349	WP(C)/0005217/2023	JHARI BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
350	WP(C)/0005218/2023	BIJAY BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
351	WP(C)/0005219/2023	TRIPATI KUMAR PADHI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	WP(C)/0005220/2023	PITABAS MALLICK VS UNION OF INDIA	SURYA NARAYAN PATNAIK VS	// 0 //
353	WP(C)/0005221/2023	JASHABANT DAS @ JASHABANT BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
354	WP(C)/0005222/2023	RANGA BARA VS THE REGISTRAR, CIVIL COURTS, SUNDARGARH	PABITRA KUMAR NAYAK VS	// 0 //
355	WP(C)/0005223/2023	ADAL MURALI PATRA VS STATE OF ODISHA	NIRNAJAN BEHERA VS	// 0 //
356	WP(C)/0005224/2023	KALINGA KESHARI MOHANTY VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
357	WP(C)/0005225/2023	RASHMIREKHA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
358	WP(C)/0005226/2023	JEEBAN JYOTI SAHOO VS STATE OF ODISHA	NIMAIN CHARAN NAYAK VS	// 0 //
359	WP(C)/0005227/2023	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
360	WP(C)/0005228/2023	DEBANANDA BHOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
361	WP(C)/0005229/2023	PRATAP KUMAR SETHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
362	WP(C)/0005230/2023	BENUDHAR PATRA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
363	WP(C)/0005231/2023	NIMAI HEMROM	KUNAL KUMAR SWAIN	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0005232/2023	PRASANNA KUMAR MOHANTY	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0005233/2023	KUMARMANI SAHU	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0005234/2023	HEMANTA KUMAR BARIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0005235/2023	PRADYUMNA MOHAPATRA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0005236/2023	PRADEEP NAYAK	SURYAKANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0005237/2023	KIRALI COLLEGE OF NURSING, KEONJHAR	PAMI RATH	//
		VS	VS	0
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING		//
370	WP(C)/0005238/2023	M/S.JAGANNATHDHAM SUPERSTRUCTURES (P) LTD	ABHISUTANANDA PATTANAIAK	//
		VS	VS	0
		C.M.D, OSPH AND W.C. LTD BBSR		//
371	WP(C)/0005239/2023	M/S.JAGANNATHDHAM SUPERSTRUCTURES (P). LTD	ABHISUTANANDA PATTANAIAK	//
		VS	VS	0
		C.M.D, OSPH AND W.C LTD, BBSR		//
372	WP(C)/0005240/2023	MITU DALEI @ DIBAKAR DALEI	ATMAJIT MANMITH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0005241/2023	M/S.JAGANNATHDHAM SUPERSTRUCTURES (P) LTD	ABHISUTANANDA PATTANAIAK	//
		VS	VS	0
		C.M.D, OSPH W.C. LTD. BBSR		//
374	WP(C)/0005242/2023	RITESH KUMAR PATEL	SUSANTA KUMAR DASH	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
375	WP(C)/0005243/2023	STATE OF ODISHA SUBASH CHANDRA MISHRA VS	RABINDRA KUMAR SAHOO VS	// // ()
376	WP(C)/0005244/2023	STATE OF ODISHA SATYA SUNDAR DAS VS	SANTOSH KUMAR MAHANTY VS	// // ()
377	WP(C)/0005245/2023	COMMISSIONER, STATE TRANSPORT AUTHORITY, CUTTACK GAURAB KUMAR GHOSH VS	SUSANTA KUMAR DASH VS	// // ()
378	WP(C)/0005246/2023	STATE OF ODISHA SURENDRA PALEI VS	ASHOK KUMAR PANIGRAHI VS	// // ()
379	WP(C)/0005247/2023	STATE OF ODISHA DR.ANAND GUPTA VS	SUSANTA KUMAR DASH VS	// // ()
380	WP(C)/0005248/2023	STATE OF ODISHA RADHARANI JENA VS	SUNIL KUMAR PANDA VS	// // ()
381	WP(C)/0005249/2023	STATE OF ODISHA SOUMYA RANJAN PRADHAN VS	SUSANTA KUMAR DASH VS	// // ()
382	WP(C)/0005250/2023	STATE OF ODISHA DURYODHAN MANTRI VS	ALOK KUMAR PANDA VS	// // ()
383	WP(C)/0005251/2023	STATE OF ODISHA BIBHUTI BHUSAN MOHAPATRA VS	BIKRAM CHANDRA GHADEI VS	// // ()
384	WP(C)/0005252/2023	STATE OF ODISHA RITARANI SEN VS	LAXMIKANTA MOHANTY VS	// // ()
385	WP(C)/0005253/2023	STATE OF ODISHA LASMI SAHU VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	WP(C)/0005254/2023	PABITRA BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
387	WP(C)/0005255/2023	ARCHANA MOHANTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
388	WP(C)/0005256/2023	RAJKISHORE JENA VS COLLECTOR, BHADRAK	SUKANTA KUMAR NAYAK VS	// 0 //
389	WP(C)/0005257/2023	AKSHAYA KUMAR SWAIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
390	WP(C)/0005258/2023	NARASINGHA BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
391	WP(C)/0005259/2023	UPENDRA KUMAR MISHRA VS STATE OF ODISHA	DR. BINOD KUMAR MISHRA VS	// 0 //
392	WP(C)/0005260/2023	PANDABA NAG VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	// 0 //
393	WP(C)/0005261/2023	ANANDA GOUDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
394	WP(C)/0005262/2023	PITAMBAR PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0005263/2023	DR.SANJAY DAS GUPTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
396	WP(C)/0005264/2023	B. DURJYADHAN PATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
397	WP(C)/0005265/2023	BINITA BEHERA	AVIJIT MISHRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0005266/2023	BASTI AREA DEVELOPMENT COUNCIL, BALASORE SAURAV TIBREWAL		//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0005267/2023	SURJYA NARAYAN DAS	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0005268/2023	PANKAJINI MISHRA	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0005269/2023	NIRANJAN DAS	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0005270/2023	MAHENDRA PRASAD BARISAL	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0005271/2023	M/S.BHARAT BOOKS EMPORIUM, BURLA	SHASHI BHUSAN JENA	//
		VS	VS	0
		DEAN AND PRINCIPAL VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, BURLA		//
404	WP(C)/0005272/2023	GUNADHAR BARIK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0005273/2023	BHAKTA BENDHU DWIBEDY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0005274/2023	M/S JAGANNATHDHAM SUPERSTRUCTURES (P) LTD.,BBSR	TANANDA PATTANAIAK	//
		VS	VS	0
		C.M.D.,ODISHA STATE POLICE HOUSING AND WELFARE CORP. LTD.,BBSR		//
407	WP(C)/0005275/2023	SUJATA MALLICK	BIDYADHAR MISHRA	//
		VS	VS	0
		CHINMAYEE BEHERA		//
408	WP(C)/0005276/2023	M/S JAGANNATHDHAM SUPERSTRUCTURES P LTD.,BBSR	TANANDA PATTANAIAK	//
		VS	VS	0

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0005277/2023	C.M.D., THE ODISHA STATE POLICE HOUSING AND WELFARE CORP. LTD., BBSR M/S GANAPATI CASHEW INDUSTRIES, KORAPUT VS COLLECTOR-CUM-DIST. MAGISTRATE, KORAPUT	DURGA PRASAD PATNAIK VS	// // 0 //
410	WP(C)/0005278/2023	SANJAY KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
411	WP(C)/0005279/2023	NIRMAL MOHARANA VS THE SUB COLLECTOR, KAMAKHYANAGAR	BISWA PRAKASH DHAL VS	// 0 //
412	WP(C)/0005280/2023	SANJAY KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
413	WP(C)/0005281/2023	KENDRIYA VIHAR APARTMENT OWNERS ASSOCIATION VS IGR-CUM-REGISTRAR OF SOCIETIES, BOARD OF REVENUE, CUTTACK	TONESHANKAR PARRA VS	// 0 //
414	WP(C)/0005282/2023	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	// 0 //
415	WP(C)/0005283/2023	SWADHIN SAHOO VS STATE OF ODISHA	SAMPARNA PRIYADARSHANI VS	// 0 //
416	WP(C)/0005284/2023	SOUDAMINI ROUT @ RAUT VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
417	WP(C)/0005285/2023	SUBHAKANTA PRADHAN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
418	WP(C)/0005286/2023	M/S MECON LTD. VS DEPUTY COMMISSIONER OF ST AND GST	KAJAL SAHOO VS	// 0 //
419	WP(C)/0005287/2023	TARAK NATH DAS VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WPCRL/000022/2023	ANITA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
421	ABLAPL/0001869/2023	CHULADEV JAL VS STATE OF ODISHA	LALIT SAHU VS	PUINTALA /282 /2022 () //
422	ABLAPL/0001870/2023	SUBRAT DORA VS STATE OF ODISHA	LALIT SAHU VS	PUINTALA /141 /2022 () //
423	ABLAPL/0001871/2023	PRAVAKAR DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SIMULIA /53 /2023 () //
424	ABLAPL/0001872/2023	NABINA HANTAL VS STATE OF ODISHA(VIG.)	DEEPALI MAHAPATRA VS	KORAPUT VIGILANCE /7 /2023 () //
425	ABLAPL/0001873/2023	MANAS RANJAN PATRA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /20 /2023 () //
426	ABLAPL/0001874/2023	ANANDA CHANDRA SAHOO @ ANANDA SAHU VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /24 /2023 () //
427	ABLAPL/0001875/2023	DINABANDHU PATRA VS STATE OF ODISHA	T.K.J.SAMANTA VS	CHANDAKA P.S. /58 /2023 () //
428	ABLAPL/0001876/2023	GATI KRUSHNA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHAMAR /21 /2023 () //
429	ABLAPL/0001877/2023	RADHA MADHAB CHAND @ LITU VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	ANANDAPUR /28 /2023 () //
430	ABLAPL/0001878/2023	BUDHURAM MUNDA VS STATE OF ODISHA	S.S.RAY (2) VS	KOIDA /115 /2022 () //
431	ABLAPL/0001879/2023	SRICHARAN JENA	BISWAJIT PASAYAT	MANCHESWAR P.S. /36 /2023

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0001880/2023	STATE OF ODISHA BIRANCHI NARAYAN MISHRA	RANJAN KUMAR ROUT	// PIPLI /25 /2023
		VS	VS	()
433	ABLAPL/0001881/2023	STATE OF ODISHA DEBARAJ NAYAK	TRILOCHAN RATH	// DASPALLA /44 /2016
		VS	VS	()
434	ABLAPL/0001882/2023	STATE OF ODISHA RAJ KUMAR YADAV	KALINGA KESHARI MOHAPATRA	// RAGHUNATHPALI /41 /2023
		VS	VS	()
435	ABLAPL/0001883/2023	STATE OF ODISHA JAYANTA KUMAR BEHERA @ JAGUNU	SANJAY KUMAR DAS (2)	// KHAIRA /26 /2023
		VS	VS	()
436	ABLAPL/0001884/2023	STATE OF ODISHA ARAT @ ARATA SAHOO	PRASANTA KUMAR SATAPATHY	// BALIKUDA /243 /2019
		VS	VS	()
437	ABLAPL/0001885/2023	STATE OF ODISHA SUDARSHAN BOHIDAR	M.M.SWAIN	// BOLANGIR TOWN /508 /2022
		VS	VS	()
438	ABLAPL/0001886/2023	STATE OF ODISHA ADARSHA @ KRISHNA ADARSHA SAHU	A.K.SAHOO	// KHARIAR /32 /2023
		VS	VS	()
439	ABLAPL/0001887/2023	STATE OF ODISHA SUBHASHMITA TARANIA	NIKUNJA KUMAR ROUT	// BADAMBADI /2 /2023
		VS	VS	()
440	ABLAPL/0001888/2023	STATE OF ODISHA SUBHASHMITA TARANIA	NIKUNJA KUMAR ROUT	// BADAMBADI /3 /2023
		VS	VS	()
441	ABLAPL/0001889/2023	STATE OF ODISHA SUBHASHMITA TARANIA	NIKUNJA KUMAR ROUT	// BADAMBADI /4 /2023
		VS	VS	()
442	ABLAPL/0001890/2023	STATE OF ODISHA SUBHASHMITA TARANIA	NIKUNJA KUMAR ROUT	// BADAMBADI /6 /2023
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
443	ABLAPL/0001891/2023	STATE OF ODISHA SUBHASHMITA TARANIA VS	NIKUNJA KUMAR ROUT VS	// BADAMBADI /7 /2023 ()
444	ABLAPL/0001892/2023	STATE OF ODISHA SUBHASHMITA TARANIA VS	NIKUNJA KUMAR ROUT VS	// BADAMBADI /8 /2023 ()
445	ABLAPL/0001893/2023	STATE OF ODISHA SUBHASHMITA TARANIA VS	NIKUNJA KUMAR ROUT VS	// BADAMBADI /9 /2023 ()
446	ABLAPL/0001894/2023	STATE OF ODISHA SUBHASHMITA TARANIA VS	NIKUNJA KUMAR ROUT VS	// BADAMBADI /10 /2023 ()
447	ABLAPL/0001895/2023	STATE OF ODISHA SUBHASHMITA TARANIA VS	NIKUNJA KUMAR ROUT VS	// BADAMBADI /11 /2023 ()
448	ABLAPL/0001896/2023	STATE OF ODISHA SUBHASHMITA TARANIA VS	NIKUNJA KUMAR ROUT VS	// BADAMBADI /14 /2023 ()
449	ABLAPL/0001897/2023	STATE OF ODISHA SUBHASHMITA TARANIA VS	NIKUNJA KUMAR ROUT VS	// BADAMBADI /16 /2023 ()
450	ABLAPL/0001898/2023	STATE OF ODISHA SUBHASHMITA TARANIA VS	NIKUNJA KUMAR ROUT VS	// BADAMBADI /17 /2023 ()
451	ABLAPL/0001899/2023	STATE OF ODISHA GYANA RANJAN BEHERA VS	PRAVASH PUJAREE PARIDA VS	// BALIANTA P.S. /408 /2022 ()
452	ABLAPL/0001900/2023	STATE OF ODISHA NARESH AHIR VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /47 /2023 ()
453	ABLAPL/0001901/2023	STATE OF ODISHA SK. SULEMAN VS STATE OF ODISHA	BIJAY SWAIN VS	// RAIBANIA /19 /2023 () //



**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0001902/2023	SK JAWED HUSSAIN VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	CANTONMENT ROAD /11 /2023 () //
455	ABLAPL/0001903/2023	MOTIRAM HARIJAN VS STATE OF ODISHA	A.K.SAHOO VS	KESINGA /37 /2023 () //
456	ABLAPL/0001904/2023	ANIL KUMAR BAG VS STATE OF ODISHA	A.K.SAHOO VS	KESINGA /37 /2023 () //
457	ABLAPL/0001905/2023	SAPAN DAS @ SAPAN KUMAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /46 /2023 () //
458	ABLAPL/0001906/2023	NIROJ BISWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 () //
459	ABLAPL/0001907/2023	MUKURU MUNDA VS STATE OF ODISHA	S.S.RAY (2) VS	KOIDA /115 /2022 () //
460	ABLAPL/0001908/2023	SUDARSAN MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	JAGATSINGPUR /858 /2022 () //
461	ABLAPL/0001909/2023	HEMLAL SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /305 /2017 () //
462	ABLAPL/0001910/2023	GOBINDA SETHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TUMUSINGA /255 /2022 () //
463	ABLAPL/0001911/2023	KRUTA SHEKHARA SAGARIA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	TENTULIKHUNTI /21 /2023 () //
464	ABLAPL/0001912/2023	SARAT GOUDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	SURADA /63 /2023 () //
465	ABLAPL/0001913/2023	ALOK KUMAR RAJ	PRAVASH CHANDRA JENA	RUPSA /17 /2023

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0001914/2023	SADHU CHARAN MALLIK	MANOJ KUMAR MALLICK	PATTAMUNDAI /128 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0001915/2023	MADHURI JENA	SAMARENDRA BAHADUR	BANSADA /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0001916/2023	PARAMANANDA SETHI	NIRANJAN PANDA	BHADRAK TOWN /89 /2023
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :20/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2023 WPCRL/22/2023	ANITA BEHERA-MP	PRAVASH CHANDRA JENA
2	7/2023 SAO/2/2023	RAJANI DAS-MP	NIROD KUMAR SAHU
3	8/2023 SAO/14/2010	PRATIMA SAHOO-MP	M/S.RAMAKANT MOHANTY
4	14/2023 TRPCRL/14/2023	RAMA CHANDRA SINGH-MP	GYANENDRA CHANDRA SWAIN
5	40/2023 WPC(OAC)/4510/2016	NIRAKARA SAHOO-MP	
6	41/2023 WPC(OAC)/3027/2018	LOCHAN DAS-MP	
7	48/2023 CMAPL/311/2022	SK.RAFIQ @ MAHAMMAD RAFFI-MP	
8	56/2023 CONTC/4112/2022	SARAT CHANDRA ROUT-MP	
9	57/2023 CONTC/3142/2022	AJIT KUMAR NAYAK-MP	
10	59/2023 RPFAM/52/2023	LAXMIDHAR KAR-MP	PRATAP CHANDRA MISHRA
11	59/2023 RVWPET/358/2022	THE EXECUTIVE ENGINEER (ELECTRICAL), TPCODL, BHUBANESWAR-MP	
12	60/2023 RVWPET/383/2022	INDIAN OIL CORPORATION LTD.-MP	SANJIBANI MISHRA
13	65/2023 CRLMP/351/2023	RAJU KHAN-MP	PRADEEP KUMAR MALLIK
14	66/2023 MATA/18/2023	PUNYASLOKA MISHRA-MP	TRILOCHAN NANDA
15	66/2023 CRLMP/357/2023	SAANVI SINGH-MP	DAYANANDA MOHAPATRA
16	67/2023 CRLMP/364/2023	SK.ABDUL DAYAN-MP	SATYAJIT MOHAPATRA
17	67/2023 MATA/57/2023	MADHUCHANDA SAHU-MP	GYANALOKA MOHANTY
18	68/2023 MATA/58/2023	MADHUSMITA SAHOO @ LIPI-MP	SANATAN DAS
19	69/2023 MATA/248/2022	RASHMI RANJAN NAYAK-MP	BIBEKANANDA BHUYAN
20	90/2023 TRP(C)/73/2023	LEETA NAYAK-MP	RAMAKANTA SAHOO
21	128/2023 CRLREV/599/2022	SANKARSHAN MEHER-MP	KOUSIK ANANDA GURU
22	129/2023 CRLREV/88/2023	DAMODAR BEJ-MP	DEVASHIS PANDA
23	130/2023 CRLREV/89/2023	BASANTA DASH @ BASANTA KUMAR DASH-MP	ARJUNA CHARANA BEHERA
24	131/2023 CRLREV/89/2023	BASANTA DASH @ BASANTA KUMAR DASH-MP	ARJUNA CHARANA BEHERA
25	132/2023 CRLREV/90/2023	SATYAJIT ROUT @ PECHA-MP	DURGA PRASAD DHAL
26	133/2023	PINTU @ CHITTARANJAN DORA-MP	BHARAT BHUSAN ROURTRAY

27	CRLREV/91/2023 144/2023	MANAGER IN CHARGE, M/S. NATIONAL INSURANCE CO. LTD.-MP	SUBRAM SATPATHY
28	FAO/94/2023 145/2023	STATE OF ODISHA-MP	
29	FAO/595/2018 146/2023	THE MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	DEBJOY DASMOHAPATRA
30	FAO/95/2023 147/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
31	FAO/37/2023 148/2023	THE REGIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	DEBJOY DASMOHAPATRA
32	FAO/96/2023 149/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	G.P.DUTTA
33	FAO/36/2023 150/2023	MANAGER(T.P. CELL),M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	PANDUJIT DA-MP
34	FAO/500/2022 151/2023	MANAGER T.P. CELL, M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	PANDUJIT DA-MP
35	FAO/502/2022 152/2023	LAKSHMAN SAHOO-MP	ANANGA KUMAR OTTA
36	FAO/97/2023 153/2023	JAGABANDHU TARAI-MP	ANANGA KUMAR OTTA
37	FAO/98/2023 168/2023	SUDARSAN PATRA-MP	PRAFULLA CHANDRA DAS
38	RSA/64/2023 169/2023	ADHIKARI PRADHAN-MP	JASHOBANTA DASH
39	RSA/66/2023 170/2023	CHINTAMANI BEHERA-MP	SARAT KUMAR BEHERA
40	RSA/67/2023 171/2023	MANDADRI SIMANCHAL-MP	SANJAY KUMAR PATTANAİK
41	RSA/68/2023 172/2023	MANDADRI SIMANCHAL-MP	SANJAY KUMAR PATTANAİK
42	RSA/68/2023 180/2023	BHASKAR NAHAK-MP	M/S.DEEPALI MOHAPATRA
43	CMP/1123/2014 181/2023	BHASKAR NAHAK-MP	M/S.DEEPALI MOHAPATRA
44	CMP/1123/2014 182/2023	BHASKAR NAHAK-MP	M/S.DEEPALI MOHAPATRA
45	CMP/1123/2014 183/2023	ARDHENDU SEKHAR RATHA-MP	SUDEEP KUMAR SARANGI
46	CMP/187/2023 184/2023	ARDHENDU SEKHAR RATHA-MP	SUDEEP KUMAR SARANGI
47	CMP/188/2023 185/2023	ANIL KUMAR NAYAK-MP	AMIT PRASAD BOSE
48	CMP/190/2023 253/2023	SONALI MOHANTY-MP	KAPILA CHARAN NAYAK
49	MACA/138/2023 254/2023	DIVISIONAL MANAGER, DO-II, M/S. NATIONAL INSURANCE CO. LTD.-MP	NEELBHURI DAS
50	MACA/139/2023 255/2023	SRIRAM GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
51	MACA/140/2023 256/2023	DM,ORIENTAL INSURANCE CO.LTD.,SUNDARGARH-MP	
52	MACA/1302/2018 257/2023	D.M. NATIONAL INSURANCE COMPANY LTD.-MP	G.P DUTTA
53	MACA/753/2022 258/2023	D.M. NATIONAL INSURANCE COMPANY LTD.-MP	G.P DUTTA
54	MACA/771/2022 259/2023	LEGAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	PRADIP KUMAR MOHANTY
55	MACA/93/2023 260/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	TRISHAKTI MOHANTY
56	MACA/94/2023 261/2023	THE DIVL. MANAGER,DO II, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOANTY
57	MACA/92/2023 294/2023	UTTAM GOCHHAYAT-MP	RATIKANTA MOHAPATRA
	BLAPL/2033/2023		

58	295/2023 BLAPL/760/2023	KARTIK BEHERA-MP	
59	296/2023 BLAPL/3944/2020	RATIKANTA NAIK-MP	
60	297/2023 BLAPL/2890/2020	SUMIT @ ATUL-MP	
61	298/2023 BLAPL/1204/2023	MUNA ANSAARI-MP	SANGRAM KESHARI SAHOO
62	299/2023 BLAPL/10148/2022	BIJAY @ RAMDHAN SAHOO-MP	BHARAT BHUSAN ROUSTRAY
63	300/2023 BLAPL/2019/2023	JASOBANTA SAHOO-MP	LALITENDU BHUYAN
64	430/2023 ABLAPL/14860/2022	BHABANI SHANKAR SWAIN-MP	
65	431/2023 ABLAPL/14909/2022	ARJUNA PRADHAN-MP	
66	432/2023 ABLAPL/8964/2020	AYUNUL KHAN-MP	MD. GOLAM MADANI
67	433/2023 ABLAPL/713/2023	SUBAL BHUE-MP	
68	434/2023 ABLAPL/18326/2019	MANORANJAN RAY @ BABULI RAY-MP	ANAM CHARAN PANDA
69	435/2023 ABLAPL/7814/2020	MAHENDRA CHAMPIYA-MP	ANAM CHARAN PANDA
70	436/2023 CRLA/210/2023	DINABANDHU MAHARANA @ DANDU-MP	ARUN KUMAR NAYAK
71	437/2023 CRLA/210/2023	DINABANDHU MAHARANA @ DANDU-MP	ARUN KUMAR NAYAK
72	438/2023 CRLA/745/2018	SUJIT@ARUN NAIK-MP	S.P.DASH
73	439/2023 CRLA/211/2023	REENA SAHU-MP	SATYABRATA PANDA
74	440/2023 CRLA/211/2023	REENA SAHU-MP	SATYABRATA PANDA
75	441/2023 CRLA/213/2023	SHIVA @ GURUCHARAN SINGH-MP	DIPAK RANJAN MISHRA
76	442/2023 CRLA/213/2023	SHIVA @ GURUCHARAN SINGH-MP	DIPAK RANJAN MISHRA
77	443/2023 CRLA/214/2023	ALOK @ CHITTARANJAN PRADHAN-MP	AMITAV TRIPATHY
78	444/2023 CRLA/214/2023	ALOK @ CHITTARANJAN PRADHAN-MP	AMITAV TRIPATHY
79	445/2023 CRLA/573/2022	BIKRAM KESHARI MISHRA-MP	MANISH DHIR
80	446/2023 CRLA/347/2022	NRUPATI BEHERA-MP	M/S. BHARAT BHUSAN ROUSTRAY, DEBASNAN DAS
81	447/2023 CRLA/417/2019	SANTOSH BISWAL-MP	BAIBASWATA PANIGRAHI MR.PULAKIT MOHANTY, S.
82	448/2023 CRLA/216/2023	KALU CHARANA GOUDA-MP	SANJAYA NARAYAN SAHOO
83	449/2023 CRLA/216/2023	KALU CHARANA GOUDA-MP	SANJAYA NARAYAN SAHOO
84	450/2023 CRLA/216/2023	KALU CHARANA GOUDA-MP	SANJAYA NARAYAN SAHOO
85	451/2023 CRLA/485/2020	ANJURAM JAGAT-MP	DEEPTI REKHA NANDA, D.PANDA, S.MOHANTY, D.P.
86	452/2023 CRLA/485/2020	ANJURAM JAGAT-MP	DEEPTI REKHA NANDA, D.PANDA, S.MOHANTY, D.P.
87	643/2023 CRLMC/1264/2022	SURESH CHANDRA MOHANTY-MP	
88	644/2023 CRLMC/925/2023	SHANKAR SINGH-MP	CHITTA RANJAN SAHU
89	645/2023	RANJAN DAS-MP	BIDYADHAR MANSINGA

90	CRLMC/926/2023 646/2023	DOLAMANI SAHU-MP	MANAS KUMAR CHAND
91	CRLMC/927/2023 647/2023	DINESH KUMAR TIWARI-MP	MANAS KUMAR CHAND
92	CRLMC/929/2023 648/2023	BYOMOKESH KHATUA@BEMA-MP	ANIRUDHA DAS
93	CRLMC/930/2023 649/2023	GOPAL KRISHNA DAS-MP	TRILOCHAN NANDA
94	CRLMC/931/2023 650/2023	ULLASH SINGH-MP	JUGALA KISHORE PANDA
95	CRLMC/1121/2022 651/2023	BIBHUTI BHUSANA SAHOO-MP	PRANAB RANJAN CHHATOI
96	CRLMC/936/2023 652/2023	DR.SWASTIK PRIYADARSAN SATPATHY-MP	BRAHMANANDA TRIPATHY
97	CRLMC/938/2023 653/2023	SUSHIL KUMAR NAYAK,OFS 1-MP	RABINDRA KUMAR PATNAIK
98	CRLMC/940/2023 654/2023	DR.SWASTIK PRIYADARSAN SATPATHY-MP	BRAHMANANDA TRIPATHY
99	CRLMC/941/2023 655/2023	DEBADUTTA PARIDA-MP	SUSANTA KUMAR TRIPATHY
100	CRLMC/943/2023 656/2023	TAPAN KUMAR SAHU-MP	SATYABRATA PANDA
101	CRLMC/944/2023 657/2023	MANORANJAN DASH-MP	PABITRA KUMAR NAYAK
102	CRLMC/945/2023 658/2023	SUDHIR KUMAR PANDA-MP	DAYANANDA MOHAPATRA
103	CRLMC/946/2023 659/2023	RUDRA NARAYAN SAHU-MP	DEVASHIS PANDA
104	CRLMC/947/2023 660/2023	AKSHAY KHANDELWAL-MP	DEVASHIS PANDA
105	CRLMC/948/2023 661/2023	SUMITRA MANGESH MISHRA-MP	SMITA RANJAN PATANAIAK
106	CRLMC/950/2023 662/2023	GOBINDA SETHI-MP	SUNIL KUMAR PANDA
107	CRLMC/951/2023 663/2023	ADAITA@ADAITYA DAS-MP	PRAVASH CHANDRA JENA
108	CRLMC/2184/2019 664/2023	AMRITA KUMARI@KINDO-MP	ASUTOSH MOHANTY
109	CRLMC/220/2023 665/2023	ATANU KUMAR PATRA-MP	SUKANTA KUMAR NAYAK
110	CRLMC/957/2023 666/2023	TARAKANTA MISHRA-MP	SMITA RANJAN PATANAIAK
111	CRLMC/958/2023 667/2023	TARAKANTA MISHRA-MP	SMITA RANJAN PATANAIAK
112	CRLMC/958/2023 668/2023	RAJESH KUMABHAR-MP	SUSANTA KUMAR TRIPATHY
113	CRLMC/959/2023 669/2023	MUNA@SANJAY KUMAR SAMANTARAY-MP	SMRUTI RANJAN MOHAPATRA
114	CRLMC/960/2023 670/2023	BEDANTA KUMAR JENA@BIKI-MP	ABHAYA KUMAR PARIDA
115	CRLMC/961/2023 671/2023	BIBEKANANDA SAHU-MP	AMIT KUMAR NATH
116	CRLMC/963/2023 672/2023	DIBYANSHU PRASAD DAS-MP	DEBASNAN DAS
117	CRLMC/964/2023 673/2023	NIMAI CHARAN SAHU-MP	SANJIB KUMAR BHANJADEO
118	CRLMC/965/2023 754/2023	RABINARAYAN DAS-MP	PRAFULLA KUMAR RATH
119	WA/299/2023 755/2023	ADDL CHIEF SECRETARY, WATER RESOURCES DEPT.-MISURYA NARAYAN PATNAIK	
120	WA/301/2023 756/2023	ADDL CHIEF SECRETARY, WATER RESOURCES DEPT.-MISURYA NARAYAN PATNAIK	
	WA/301/2023		

121	757/2023 WA/301/2023	ADDL CHIEF SECRETARY, WATER RESOURCES DEPT.-MISURYA NARAYAN PATNAIK	
122	758/2023 WA/300/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
123	759/2023 WA/300/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
124	760/2023 WA/302/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND ME)
125	761/2023 WA/302/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND ME)
126	762/2023 WA/302/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND ME)
127	763/2023 WA/302/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND ME)
128	764/2023 WA/303/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
129	765/2023 WA/303/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
130	766/2023 WA/304/2023	NAKSHETRAMALA KHOSLA-MP	SUBHADUTTA ROUSTRAY
131	767/2023 WA/304/2023	NAKSHETRAMALA KHOSLA-MP	SUBHADUTTA ROUSTRAY
132	768/2023 WA/305/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
133	769/2023 WA/305/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
134	770/2023 WA/306/2023	STATE OF ODISHA.-MP	HARMOHAN DHAL,AGA
135	771/2023 WA/306/2023	STATE OF ODISHA.-MP	HARMOHAN DHAL,AGA
136	772/2023 WA/307/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A
137	773/2023 WA/307/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A
138	774/2023 WA/307/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A
139	775/2023 WA/308/2023	STATE OF ODISHA-MP	SAROJKANTA SAMAL,AGA
140	776/2023 WA/309/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
141	777/2023 WA/309/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
142	778/2023 WA/309/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
143	779/2023 WA/311/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
144	780/2023 WA/162/2023	RABINDRA KUMAR JENA-MP	SAMIR KUMAR MISHRA
145	781/2023 WA/313/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
146	782/2023 WA/312/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
147	783/2023 WA/313/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
148	784/2023 WA/312/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
149	785/2023 WA/312/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
150	786/2023 WA/313/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
151	787/2023 WA/315/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
152	788/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A

153	WA/314/2023 789/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
154	WA/315/2023 790/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
155	WA/314/2023 791/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
156	WA/314/2023 792/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
157	WA/315/2023 793/2023	SOLI @ SULACHANA JENA-MP	D.C.SWAIN
158	WA/316/2023 794/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA
159	WA/317/2023 795/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA
160	WA/317/2023 796/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA
161	WA/317/2023 797/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
162	WA/318/2023 798/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
163	WA/319/2023 799/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
164	WA/319/2023 800/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
165	WA/318/2023 801/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
166	WA/319/2023 802/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
167	WA/318/2023 803/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
168	WA/320/2023 804/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
169	WA/320/2023 805/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
170	WA/320/2023 2252/2023	LAMBODAR NAYAK-MP	KODANDA KUMAR BHUYAN
171	WP(C)/5115/2023 2253/2023	BOROGNA SREERAM-MP	RAJJEET ROY
172	WP(C)/5117/2023 2254/2023	SRIKANTA DALEI-MP	BHABANI SANKAR TRIPATHY (1)
173	WP(C)/5121/2023 2255/2023	LAXMIDHAR BISWAL-MP	BHABANI SANKAR TRIPATHY (1)
174	WP(C)/5122/2023 2256/2023	AVIRAM MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
175	WP(C)/5123/2023 2257/2023	RINA SETHY-MP	
176	WP(C)/617/2023 2258/2023	SANJAY KUMAR SARANGI-MP	MANAS PATI
177	WP(C)/5125/2023 2259/2023	MUNA SAMANTRAY-MP	SRINIVAS MOHANTY
178	WP(C)/5135/2023 2260/2023	PRITAM KUMAR PATRA-MP	DEBENDRA MOHANTA
179	WP(C)/5136/2023 2261/2023	DROUPADI KHATUA-MP	JAYDEEP PAL
180	WP(C)/5144/2023 2262/2023	SHIVAJYOTI CONPRO PVT. LTD., BBSR-MP	GAYATRI PATRA
181	WP(C)/3673/2023 2263/2023	DWAIPAYAN PATTANAIK-MP	SASWATI MOHAPATRA
182	WP(C)/5145/2023 2264/2023	BHASKAR CHANDRA MUDULI-MP	RANJIT MOHANTY
183	WP(C)/23219/2021 2265/2023	DAMAYANTI MUNDA-MP	
	WP(C)/19233/2018		



184	2266/2023 WP(C)/1927/2023	SIMANCHAL PATRA-MP	
185	2267/2023 WP(C)/5606/2022	SUPERINTENDING ENGINEER, R.W DIVN., BARIPADA-MPKARUNAKAR DAS, ASC	
186	2268/2023 WP(C)/5148/2023	UMESH CHANDRA DASH-MP	SAMEER KUMAR DAS
187	2269/2023 WP(C)/24222/2020	UMESH PRASAD SAHU-MP	
188	2270/2023 WP(C)/5149/2023	DOLAMANI SAHU-MP	MANAS KUMAR CHAND
189	2271/2023 WP(C)/28866/2022	DR.SAGAR JYOTI GURU-MP	KUNAL KUMAR SWAIN
190	2272/2023 WP(C)/2144/2014	RAJANI KANTA MISHRA-MP	
191	2273/2023 WP(C)/2146/2014	BIJAY KU.MISHRA-MP	
192	2274/2023 WP(C)/5152/2023	NANDA KISHORE TIBERIWAL-MP	KISHORE KUMAR MISHRA
193	2275/2023 WP(C)/1729/2020	VISMADEVA SAHU-MP	M/S.SAMARENDRA PATTANAIAK
194	2276/2023 WP(C)/18799/2021	BIMALENDU PRADHAN-MP	MOHIT AGARWAL
195	2277/2023 WP(C)/5163/2023	RAJANI KANTA SETHY-MP	SUKANTA KUMAR DALAI
196	2278/2023 WP(C)/5167/2023	RAHUL JENA-MP	SIDHARTH SHANKAR PADHY
197	2279/2023 WP(C)/5169/2023	BINAPANI RANA-MP	GOPAL CHARAN MOHANTY
198	2280/2023 WP(C)/5170/2023	PHULARANI DAS-MP	GOPAL CHARAN MOHANTY
199	2281/2023 WP(C)/1115/2017	M/S.PRATISTHA AUTOMOBILES-MP	M/S.SMRUTI RANJAN MOHAPATRA
200	2282/2023 WP(C)/5172/2023	MANOJA KUMAR BARAL-MP	SUBRATA MISHRA
201	2283/2023 WP(C)/5175/2023	PRAMODINI DASH-MP	AUROVINDA MOHANTY
202	2284/2023 WP(C)/3202/2016	EXE.ENGINEERELECT,BBSR-MP	M/S.D.K.MOHANTY
203	2285/2023 WP(C)/2895/2023	DR. ASWINI KUMAR SAHOO-MP	AVIJIT MISHRA
204	2286/2023 WP(C)/7888/2016	M/S.UMERI DISTILLERY P LTD,KORAPUT-MP	
205	2287/2023 WP(C)/5185/2023	M/S DIPTI RANJAN MOHAPATRA, NAYAGARH-MP	BHABANI PRASAD MOHANTY
206	2288/2023 WP(C)/5185/2023	M/S DIPTI RANJAN MOHAPATRA, NAYAGARH-MP	BHABANI PRASAD MOHANTY
207	2289/2023 WP(C)/5186/2023	M/S BHAGABAN PATRO, KORAPUT-MP	BHABANI PRASAD MOHANTY
208	2290/2023 WP(C)/5186/2023	M/S BHAGABAN PATRO, KORAPUT-MP	BHABANI PRASAD MOHANTY
209	2291/2023 WP(C)/5187/2023	BHARAT SAMASI-MP	PRASANTA KUMAR SATAPATHY
210	2292/2023 WP(C)/5188/2023	M/S BHAGABAN PATRO, KORAPUT-MP	BHABANI PRASAD MOHANTY
211	2293/2023 WP(C)/5188/2023	M/S BHAGABAN PATRO, KORAPUT-MP	BHABANI PRASAD MOHANTY
212	2294/2023 WP(C)/5189/2023	NETRAMANI ROUT-MP	ARJUNA CHARANA BEHERA
213	2295/2023 WP(C)/5192/2023	INDRAJIT KUMAR GUPTA-MP	DEEPAK KUMAR MOHAPATRA
214	2296/2023 WP(C)/5191/2023	SMRUTI RANJAN MOHANTY-MP	NIHAR RANJAN MOHANTY
215	2297/2023	SAURAV BISWAJIT NAYAK-MP	DEEPAK KUMAR MOHAPATRA

216	WP(C)/5195/2023 2298/2023	NITYANANDA MOHANTY-MP	DEBASHIS PATTANAIAK
217	WP(C)/5196/2023 2299/2023	MINAKHI SAHOO-MP	Suraj Mohanty
218	WP(C)/5198/2023 2300/2023	MAYURBHANJ HOMEOPATHIC MEDICAL COLLEGE AND HOSPITAL-MP	PRASANN KUMAR MOHANTY..2
219	WP(C)/6262/2020 2301/2023	MAYURBHANJ HOMEOPATHIC MEDICAL COLLEGE AND HOSPITAL-MP	PRASANN KUMAR MOHANTY..2
220	WP(C)/6262/2020 2302/2023	YASHODA-MP	
221	WP(C)/35030/2022 2303/2023	SAWMYADIP CHAKRABRATI-MP	RAJJEET ROY
222	WP(C)/5199/2023 2304/2023	BIRUPA COLLEGE, KENDRAPARA-MP	ADITYA MISHRA
223	WP(C)/29739/2022 2305/2023	ANIRUDHA GHUSI-MP	UPENDRA KUMAR SAMAL
224	WP(C)/5200/2023 2306/2023	PRAMILA MAHAPATRA-MP	JANAKI KANTA MAHAPATRA
225	WP(C)/5201/2023 2307/2023	PRASANNA KUMAR PATTNAIK-MP	LAXMI PRASAD DWIVEDY
226	WP(C)/9356/2022 2308/2023	SWAPNA BHAIKAL-MP	UPENDRA KUMAR SAMAL
227	WP(C)/5203/2023 2309/2023	SATYAJIT SENAPATI-MP	ANJAN KUMAR BISWAL
228	WP(C)/5204/2023 2310/2023	KISHORE CHANDRA SAHU-MP	SUVENDU KUMAR RAY
229	WP(C)/5205/2023 2311/2023	KHETRAMANI PATEL-MP	UPENDRA KUMAR SAMAL
230	WP(C)/5206/2023 2312/2023	DILIP KUMAR DASH-MP	
231	WP(C)/34095/2022 2313/2023	KARTIK CHANDRA BEHERA-MP	BIBHUTI BHUSAN SWAIN
232	WP(C)/5207/2023 2314/2023	AJAYA MAHAPATRA-MP	DEEPALI MAHAPATRA
233	WP(C)/5211/2023 2315/2023	RUDRA NARAYAN MOHANTY-MP	SUBHASREE MOHANTY
234	WP(C)/5215/2023 2316/2023	TRIPATI KUMAR PADHI-MP	SIDHARTHA SWAIN
235	WP(C)/5219/2023 2317/2023	M/S. MAA SHANTI PADDY PROCESSING PVT. LTD.,BBSR-MP	BIRAJ PRADHAN
236	WP(C)/453/2023 2318/2023	M/S. MAA SHANTI PADDY PROCESSING PVT. LTD.,BBSR-MP	BIRAJ PRADHAN
237	WP(C)/453/2023 2319/2023	M/S. MAA SHANTI PADDY PROCESSING PVT. LTD.,BBSR-MP	BIRAJ PRADHAN
238	WP(C)/453/2023 2320/2023	M/S. MAA SHANTI PADDY PROCESSING PVT. LTD.,BBSR-MP	BIRAJ PRADHAN
239	WP(C)/453/2023 2321/2023	KALINGA KESHARI MOHANTY-MP	ABINASH ROUSTRAY
240	WP(C)/5224/2023 2322/2023	SOFIA PARVIN-MP	GOPINATH MISHRA
241	WP(C)/23409/2022 2323/2023	UTTAM GALVA STEEL LTD.-MP	M/S.SANTANU KUMAR SARANGI
242	WP(C)/8791/2018 2324/2023	BHAGIRATHI MISHRA-MP	M/S.SANKARSAN RATH
243	WP(C)/3828/2011 2325/2023	LALIT MOHAN MISHRA-MP	
244	WP(C)/4417/2023 2326/2023	PRASANNA KUMAR MOHANTY-MP	KANANBALA ROY CHOUDHURY
245	WP(C)/5232/2023 2327/2023	MITU DALEI @ DIBAKAR DALEI-MP	ATMAJIT MANMITH DAS
246	WP(C)/5240/2023 2328/2023	KARRA AYYASWAMY-MP	
	WP(C)/19737/2010		

247	2329/2023 WP(C)/5244/2023	SATYA SUNDAR DAS-MP	SANTOSH KUMAR MAHANTY
248	2330/2023 WP(C)/19737/2010	KARRA AYYASWAMY-MP	
249	2331/2023 WP(C)/19737/2010	KARRA AYYASWAMY-MP	
250	2332/2023 WP(C)/5256/2023	RAJKISHORE JENA-MP	SUKANTA KUMAR NAYAK
251	2333/2023 WP(C)/5260/2023	PANDABA NAG-MP	SOUMYA KANTA TRPATHY
252	2334/2023 WP(C)/5259/2023	UPENDRA KUMAR MISHRA-MP	DR. BINOD KUMAR MISHRA
253	2335/2023 WP(C)/5266/2023	BASTI AREA DEVELOPMENT COUNCIL, BALASORE-MP	SAURAV TIBREWAL
254	2336/2023 WP(C)/5265/2023	BINITA BEHERA-MP	AVIJIT MISHRA
255	2337/2023 WP(C)/21951/2022	BIPIN BIHARI SAMAL-MP	AMBIKA PRASAD RAY
256	2338/2023 WP(C)/39269/2021	NARENDRA KUMAR GUPTA-MP	PRADIPTA KUMAR MOHANTY
257	2339/2023 WP(C)/1600/2023	SHYAM SUNDAR SINGH-MP	
258	2340/2023 WP(C)/5268/2023	PANKAJINI MISHRA-MP	KSHIROD KUMAR ROUT
259	2341/2023 WP(C)/12801/2016	MUNA NAHAK-MP	M/S. BIMBISAR DASH
260	2342/2023 WP(C)/5271/2023	M/S.BHARAT BOOKS EMPORIUM, BURLA-MP	SHASHI BHUSAN JENA
261	2343/2023 WP(C)/5275/2023	SUJATA MALLICK-MP	BIDYADHAR MISHRA
262	2344/2023 WP(C)/5277/2023	M/S GANAPATI CASHEW INDUSTRIES, KORAPUT-MP	DURGA PRASAD PATTNAIK
263	2345/2023 WP(C)/5277/2023	M/S GANAPATI CASHEW INDUSTRIES, KORAPUT-MP	DURGA PRASAD PATTNAIK
264	2346/2023 WP(C)/5278/2023	SANJAY KUMAR ROUT-MP	PRASANTA KUMAR SATAPATHY
265	2347/2023 WP(C)/5279/2023	NIRMAL MOHARANA-MP	BISWA PRAKASH DHAL
266	2348/2023 WP(C)/5280/2023	SANJAY KUMAR ROUT-MP	PRASANTA KUMAR SATAPATHY
267	2349/2023 WP(C)/5281/2023	KENDRIYA VIHAR APARTMENT OWNERS ASSOCIATION	<del>DINSHIK KUMAR PATRA</del>
268	2350/2023 WP(C)/5283/2023	SWADHIN SAHOO-MP	SAMPARNA PRIYADARSHANI
269	2351/2023 WP(C)/5283/2023	SWADHIN SAHOO-MP	SAMPARNA PRIYADARSHANI
270	2352/2023 WP(C)/5286/2023	M/S MECON LTD.-MP	KAJAL SAHOO
271	2353/2023 WP(C)/5287/2023	TARAK NATH DAS-MP	KAJAL SAHOO